

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 117  
CP No. 22/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Ramesh Chandra Sharma & Ors.**

...Petitioners

**Versus**

**Rishabh Granimarmo Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Samay Maheshwari, Adv.  
For the Respondent : Prateek Kedawat, Adv.

**ORDER**

Heard Mr. Samay Maheshwari, Adv. appearing on behalf of the Petitioner.  
Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent. It is submitted by learned counsels that pleadings are complete in this matter. Valuation of the company, if any, done by the parties will be shared between the parties. List the matter on 04.07.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 02, 2024